

**Telecom Regulatory Authority of India**  
**Press Release No. 16/2004**  
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Subject: TRAI constitutes a committee comprising officers of TRAI and State Governments to work on Regulation for Cable Television Service

TRAI had mentioned in its recent Interim Recommendations on CAS that it would begin discussions with different groups of service providers, consumers, and policy makers. TRAI held a meeting on 25.2.2004 with the State Governments of Delhi, Maharashtra, West Bengal and Tamil Nadu where subscription of pay channels through Conditional Access System (CAS) is mandatory. A number of issues were discussed, including:

- Various problems faced by state governments in the implementation of CAS.
- Extent of acceptance of CAS by subscribers.
- Extent of competition in Cable TV Services in the 4 metro cities.
- Issues relating to prices of Pay Channels vis-à-vis bouquet of channels.
- Promotion of competition through introduction of DTH and Broadband services.

Following this meeting, TRAI has decided to establish a special committee comprising representatives of these state governments and TRAI, which would work on various issues relating to Cable Television and provide inputs to the Authority to finalise regulations in this regard. TRAI is writing to chief secretaries of these states for nomination of most suitable officers as members of this committee.